

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 45973/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SACHCHE LAL @ TERSU

Respondent(s)

Date : 04-04-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Garvesh Kabra, AOR

For Respondent(s)

Mr. Pawan Kumar Sharma, Adv.
Mr. Vishal Chauhan, Adv.
M/s V. Maheshwari & Co., Advs.

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete qua sole respondent but no one has entered appearance on his behalf.

However, Mr. Pawan Kumar Sharma, Ld. Counsel appearing on behalf of M/s V. Maheshwari & Co., Ld. Advocate-on-Record seeks and is given two weeks' time to file the vakalatnama and four weeks' time to file the counter affidavit on behalf of sole respondent.

Ld. Counsel for the petitioner is directed to serve the copy of the pleadings to the said respondent within a period of one week after filing of the vakalatnama.

List again on 22.8.2019.

RAJESH KUMAR GOEL
Registrar